

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.11.2018.**

**NAME OF THE COMPANY: M/s. State Bank of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


**Present: Mr. Gaurav Goel and Mr. Srikaanth S. Iyyer, Advocates for the
Petitioner**


ORDER

The Corporate Debtor has been served through its Directors as well as at its registered Email ID as available in the MCA record.

None is present on their behalf neither any reply has been filed. They are proceeded ex-parte.

To come up for arguments on 6th December, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**